

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.02.2020 (MONDAY)

COURT OF CHAIRPERSON

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) (Compt.) No. 37/2017 (Old Appeal No. 07/2017)	Western Electric & Trading Company & Anr. Vs. CCI & Ors. With	M.M. Sharma	Robin R. David
2.	TA (AT) (Compt.) No. 38/2017 (Old Appeal No. 15/2017)	R. Kanwar Electricals & Anr. Vs. CCI & Ors.	Sitesh Mukherjee	Robin R. David

10:40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 957 of 2019	JSW Steel Ltd. Vs. Mahender Kumar Khandelwal & Ors. With	Manmeet Singh	Misha, Bishwajit Dubey
2.	Comp. App. (AT) (Ins) No. 1034 of 2019	Sanjay Singal & Anr. Vs. Punjab National Bank & Ors. With	Heena George	Ritu Bhalla Bishwajeet Dubey (R1 & R4) Shantanu (R2), Manmeet Singh (R3)
3.	Comp. App. (AT) (Ins) No. 1035 of 2019	Kalyani Transco. Vs. Bhushan Power & Steel Ltd. Through RP & Ors. With	Nikhil Palli	Bishwajit Dubey Manmeet Singh- R1&2 Arvind Kr. Gupta- R4
4.	Comp. App. (AT) (Ins) No. 1055 of 2019	Jaldhi Overseas Pte. Ltd. Vs. Bhushan Power Steel Ltd & Ors. With	Kumar Shashank Shekker	Charu Bansal-R2 Bishwajit Dubey- R3 Nishtha Chaturvedi-R4
5.	Comp. App. (AT) (Ins) No. 1074 of 2019	Medi Carrier Pvt Ltd. Vs. Mahendra Kumar Khandelwal RP of Bhushan Power and Steel Ltd & Anr. With	Sidhartha Sharma	Spandan Biswal- CoC, Vaijayant Paliwal- R1, Nishtha Chaturvedi-R2

6.	Comp. App. (AT) (Ins) No. 1126 of 2019	CJ Darcl Logistics Ltd. Vs. Mahender Kumar Khandelwal RP of Bhushan Power & Steel Ltd. With	Atul Shanker Mathur	Vajjayant Paliwal
7.	Comp. App (AT) (Ins) No. 1461 of 2019	State of Odisha & Ors. Vs. Bhushan Power & Steel Ltd & Anr.	Kirti Mishra	
8.	Comp. App. (AT) (Ins) No. 1422 of 2019	IFCI Ltd. Vs. Accil Hospitality Ltd.	Ashwini Kr. Singh	

For Orders (Fixing date of Hearing)

9.	I.A. No. 3016,3322,3323 of 2019 in Comp. App (AT) No. 275 of 2017 Part Heard	Mcdonald's India Pvt. Ltd. & Ors. Vs. Vikram Bakshi & Ors. With	Niti Dixit Rahul Dave & Amit Dhingra (A-1) Sumit Chopra, ShivamRaheja&Rauna qMathur (A-2 & 3)	TejaKaria, AishuaryVikram&S hubhaang Sinha (R- 1 & 2) Pallavi Srivastava (R-7)
10.	Comp. App (AT) No. 280 of 2017 Part Heard	Vikram Bakshi & Ors. Vs. Connaught Plaza Restaurants Pvt. Ltd. & Ors.	TejasKaria Manu Krishnan	Niti Dixit Sumit Chopra Pallavi Srivastava (R-8)
11.	Comp. App. (AT) No. 267 & 278 to 308 of 2018 & I.A. No. 3051 of 2019	Adarsh Buildestate Ltd & Ors Vs. Union of India	Mahesh Agarwal	Ashim Sood (R-SFIO)
12.	Competition Appeal (AT) No. 19 of 2017 Part Heard	Meru Travels Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. With	Sonal Jain	Nisha Kaur Uberoi- R1 Gautam Chawla- R2
13.	Competition Appeal (AT) No. 20 of 2017 Part Heard	Fast Track Call Cab Pvt. Ltd. Vs. Competition Commission of India & Ors.	Sonal Jain	Nisha Kaur Uberoi- R1 Gautam Chawla- R2
14.	TA (AT) Compt.) No. 35/2017 (Old Appeal No. 18/2015) Part Heard	Super Cassettes Industries Pvt. Ltd. Vs. Competition Commission of India & Anr. With	Amit Mishra	Ritwik Bhattacharya
15.	TA (AT) (Compt.) No. 36/2017 (Old Appeal No. 41/2015) Part Heard	HT Media Ltd. Vs. Competition Commission of India & Anr.	Naval Satarawala Chopra	Amit Mishra
16.	Comp. App. (AT) No. 24 of 2019	Arun Kumar Saha Vs. Union of India, Ministry of Corporate Affairs.	Tishampati Sen	C. Balooni
17.	Competition App. (AT) No. 23 of 2019	Sun Electronics Pvt. Ltd. Vs. Electek Solutions Pvt. Ltd. & Ors.	Anirudh	Jasdeep Singh Dhillon –R1 Pankaj Bhagat- R2,4

18.	Competition App. (AT) No.24 of 2019	Nimish Chudgar. Vs. Competition Commission of India & Ors. With	Manas Kumar Chaudhuri	Neha Tandon-R11 Bulbul Richang Kritika Srivestava Manish Paliwa
19.	Competition App. (AT) No.25 of 2019	Intas Pharmaceuticals Ltd & Ors. Vs. Competition Commission of India & Ors. With	Manas Kumar Chaudhuri	Neha Tandon-R11 Bulbul Richang Kritika Srivestava Manish Paliwa
20.	Competition App. (AT) No. 27 of 2019	Philipe Haydon. Vs. Competition Commission of India & Anr. With	Laxmi Kruttika Vijay	Bulbul Richang Kritika Srivestava Manish Paliwa
21.	Competition App. (AT) No. 28 of 2019	Sagaya Mary. Vs. Competition Commission of India & Anr. With	Laxmi Kruttika Vijay	Bulbul Richang Kritika Srivestava Manish Paliwa
22.	Competition App. (AT) No. 29 of 2019	The Himalaya Drug Company. Vs. Competition Commission of India & Anr. With	Laxmi Kruttika Vijay	Bulbul Richang Kritika Srivestava Manish Paliwa
23.	Competition. App. (AT) No. 31 of 2019	Madhya Pradesh Chemists and Druggists Association & Anr. Vs. The Competition Commission of India & Ors. With	Ekansh Mishra	Manish Paliwal (R1)
24.	Competition. App. (AT) No. 32 of 2019	Indore Chemist Association & Ors. Vs. The Competition Commission of India & Ors. With	Ekansh Mishra	Manish Paliwal (R1)
25.	Competition. App. (AT) No. 33 of 2019	R.K. Vachher. Vs. Competition Commission of India & Anr.	Lakshmi Kruttika Vijay	Manish Paliwal (R1)
26.	Competition App. (AT) No. 43 of 2019	Ashokbhai M. Mehta Vs. Competition Commission of India & Anr.	Kaushal Kumar	Niti Richhariya
27.	Competition App. (AT) No. 109 of 2019	Sri Sai Balaji Cylinders Pvt. Ltd.& Anr. Vs. Competition Commission of India & Anr. With	N.S. Nandakumar	Khushboo Mittal

28.	Competition App. (AT) No. 110 of 2019	Lite Containers Pvt Ltd. Vs. Competition Commission of India & Anr. With	N.S. Nandakumar	Khushboo Mittal
29.	Competition App. (AT) No. 111 of 2019	AKMN Cylinders (P) Ltd & Anr. Vs. Competition Commission of India & Anr.	N.S. Nandakumar	Khushboo Mittal
30.	Compensation Application No. 150 of 1999	Wasan Exports Pvt. Ltd. Vs. Canara Bank & Ors.	KotlaHarshavardhan	SoumoPalit (R-1) Mahesh Kasana (R-2)

For Orders

31.	Comp. App. (AT) No. 08 of 2020 (For Correction of Appeal No.)	Ashish Mohan Gupta Vs. Hind Motors Ltd (In Liquidation) & Ors.	Sandeep Bajaj	
32.	Comp. App (AT) (Ins) No. 724 of 2019	Liberty House Group Pte. Ltd. Vs. State Bank of India & Ors. With	Arvind Kumar	Heena George Misha (R-SBI)
33.	Comp. App (AT) (Ins) No. 725 of 2019	Liberty House Group Pte. Ltd. Vs. State Bank of India & Ors. With	Arvind Kumar Gupta	Heena George Misha (R-SBI)
34.	Comp. App. (AT) (Ins) No. 870 of 2019	State Bank of India. Vs. Liberty House Group Pte. Ltd.	Jasveen Kaur	Henna George
35.	Comp. App (AT) (Ins) No. 1220 of 2019 & I.A No. 17 of 2020	India Power Corporation Ltd. Vs. Meenakshi Energy Ltd Through Resolution Professional R. Ravi Shankar Devarakonda & Ors. With	Arijit Mazumdar	Biswajit Dubey
36.	Comp. App. (AT) (Ins) No. 1450 of 2019	Debasish Som Vs. Meenakshi Energy Ltd. Through Resolution Professional R. Ravi Shankar Devarakonda & Anr. With	Arijit Mazumdar	Bishwajit Dubey
37.	Comp. App. (AT) No. 271 of 2019	State Bank of India. Vs. India Power Corporation Ltd. & Ors.	Sumit Attri	Rishav Banerjee
38.	Comp. App (AT) (Ins) No. 43 of 2020	Vikas Kasliwal Vs. SREI Equipment Finance Ltd.	Abhishek Puri	Neeraj Kr. Gupta
39.	Comp. App. (AT) (Ins) No. 273 of 2020	Laxmi Ventures (India) Ltd. Vs. State Bank of India & Ors.	Moiz K. Rafique	

40.	Comp. App. (AT) (Ins) No. 279 of 2020	Sartaj Ali Vs. Madhu Khandelwal & Anr.	Sarwar Raza	
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For Hearing (Part Heard)

41.	Comp. App. (AT) No. 185-186 of 2018	Anil Chandanmal Singhvi Vs. Union of India & Ors. With	Mahesh Agarwal	Shally Bhasin-R1
42.	Comp. App. (AT) No. 187-188 of 2018	Devendra Kumar Agrawal Vs. Union of India & Ors. With	Mahesh Agarwal	Shally Bhasin-R1
43.	Comp. App. (AT) No. 189-190 of 2018	Sunil Hasmukhlal Shah Vs. Union of India & Ors. With	Mahesh Agarwal	Shally Bhasin-R1
44.	Comp. App. (AT) No. 192 of 2018	Union of India, MCA Vs. 63 Moons Technologies Ltd. &Ors. With	D Simon	Shally Bhasin-R1
45.	Comp. App. (AT) No. 196-197 of 2018	Jigish Shantilal Sonagara Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
46.	Comp. App. (AT) No. 198-199 of 2018	Berjis Desai Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
47.	Comp. App. (AT) No. 200-201 of 2018	NishaDutt Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
48.	Comp. App. (AT) No. 202-203 of 2018	Prashant Desai Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
49.	Comp. App. (AT) No. 204-205 of 2018	Manjay Prakash Shah Vs. Union of India & Ors. With	MishaRohtagiMohta	Sanjay Shorey
50.	Comp. App. (AT) No. 206-207 of 2018	DiwangSunderrajNeralla Vs. Union of India & Ors. With	MishaRohtagiMohta	Sanjay Shorey
51.	Comp. App. (AT) No. 208 of 2018	63 Moons Technologies Ltd. Vs. Union of India & Ors. With	MishaRohtagiMohta	Sanjay Shorey
52.	Comp. App. (AT) No. 209 of 2018	Jignesh Prakash Shah Vs. Union of India & Ors.	MishaRohtagiMohta	Sanjay Shorey

03:00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 179 of 2019	State Bank of India & Anr. Vs. Visa Infrastructure Ltd.	PBA Srinivasan	V.V.V Shastri

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By Order
-sd/-

Registrar